

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 19.04.2021 (MONDAY)

COURT – III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

### For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	I.A. No. 646 of 2021 in Comp. App. (AT) (Ins) No. 188 of 2021	Nilesh Sharma Resolution Professional of Today Homes and Infrastructure Pvt. Ltd. Vs. -----	Ashu Kansal	
2.	Comp. App. (AT) No. 130 of 2020 & I.A. No. 1879 & 2334 of 2020	Anil Ramchandra Bakshi & Ors. Vs. Roopa Bhandare & Ors.  <b>With</b>	Goutham Shivshankar	Harisha S.R.-R1 Shanthkumar V. Mahale-R1 to R3 Anshuman Ashok-R4, R5 & R7 A. Karthik Ashok-R8 to R17
3.	Comp. App. (AT) No. 131 of 2020	Milind Madhav Dhume & Ors. Vs. AKP Ferrocast Pvt. Ltd. & Ors.	Goutham Shivshankar	Shanthkumar V. Mahale-R1 to R3 Harisha S.R.-R1 Anshuman Ashok-R4, R5 & R7

### For Admission (After Notice)

4.	Comp. App. (AT) (Ins) No. 788 of 2020	Vijender Goel Vs. VMA Chemicals Pvt. Ltd.	Sanjay Kr. Maria	R.P. Singh Prabhat Kumar
5.	Comp. App (AT) (Ins) No. 921 of 2020	Commercial Tax Department Government of Rajasthan Vs. Ebix Software India Pvt. Ltd.	Vishal Meghwal	Mahima Singh Gautam Swarup Gunjan Jindal Kartikeya Jaiswal
6.	Comp. App. (AT) (Ins) No. 130 of 2021	Avneesh Kumar Singh Vs. Indian Delco Pvt. Ltd.	Prateek Gupta	Anish Gupta
7.	Comp. App. (AT) No. 232 of 2020	Uco Bank Vs. SREI Equipment Finance Ltd & Anr.	Partha Sil	Abhijit Sinha-R1 Azeem Samuel Kumar Anurag Singh-R2 Rusha Mitra

**For Hearing**

<b>8.</b>	Comp. App. (AT) (Ins) No. 1094 & 1140 of 2019	BCIL Yelahanka Projects LLP. Vs. Amit Chandrakant Shah & Ors.	Gautam Singh	Chaitra Bhat Anjali Sharma-R1 Amit Agrawal-R2 to R4 Om Prakash-R3 Pallavi Sengupta Balaji Srinivasan-R5
<b>9.</b>	Comp. App. (AT) (Ins) No. 780 of 2020	Mukesh N. Desai Vs. Piyush Patel & Ors.	Rajendra Beniwal	Dhiren R. Dave-R1, R2 & R4 Sumit Kansal-R3
<b>10.</b>	Comp. App. (AT) No. 102 of 2019	Spectrum Power Generation Ltd. & Ors. Vs. Kishan Rao & Ors.  <b>With</b>	Sameer Parekh	Yogesh Jagia-R1-10
<b>11.</b>	Comp. App. (AT) No. 137 of 2019	M.Kishan Rao & Ors. Vs. Spectrum Power Generation Ltd & Ors.	Yogesh k. Jagia	Sumit Goel-R1, R32, R33 & R34 Sidhartha Barua- R5,R6
<b>12.</b>	Comp. App. (AT) No. 325 of 2019	Shankar Sundaram Vs. Amalgamations Ltd. & Ors.  <b>With</b>	Shantanu Singh	Krishna Srinivasan Dwarakesh-R1,3, 4, 6-11, 13 & 16 C. Aryama Sundaram- R-4, 5, & 6
<b>13.</b>	Comp. App. (AT) No. 328 of 2019	Shankar Sundaram Vs. Amalgamations Ltd (P) & Ors.	Shantanu Singh	Krishna Srinivasan Dwarakesh-R1,3, 4, 6-11, 13 & 16 C. Aryama Sundaram- R-4, 5, & 6

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**By the order of Hon'ble Acting Chairperson**  
-sd/-  
**Registrar**